

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-134-2020**

Rui Cardoso

... Petitioner

Versus

Melwyn Fernandes & Ors.

... Respondents

Shri A.D. Bhohe, Advocate for the petitioner.

Shri Nigel Da Costa, Advocate for the respondent no.1.

Shri S.P. Munj, Additional Government Advocate for the respondents nos.8 and 9.

Coram:- DAMA SESHADRI NAIDU, J.**Date :- 28th August, 2020****P.C.:**

The learned Counsel for the first respondent seeks time to file a reply.

2. Post the matter on 11th September,2020.

DAMA SESHADRI NAIDU, J.